

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4181
ANSWERED ON:06.09.2012
SALE OF PETROL/DIESEL
Bais Shri Ramesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether retail sale of petrol/diesel is being done through mobile petrol pumps in small tankers in the country particularly in Chhattisgarh and the same has been legalised by the Oil Marketing Companies (OMCs);
- (b) if so, the details thereof;
- (c) whether explosives licences and dealerships have been allotted to the persons operating these mobile petrol pumps and the safety norms are being followed by them;
- (d) if so, the details thereof;
- (e) whether regular dealers are incurring losses due to these mobile petrol pumps; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a): Public Sector Oil Marketing Companies namely, Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported that they have not allotted any mobile petrol pump in the country including the State of Chhattisgarh.

(b) to (f): Do not arise in view of (a) above.